

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

**M.A.No.141 of 2016 in
Application No.82 of 2016 (SZ)**

Applicant/s

Respondents

A.Paramasivan
Pakkam Village

1. Tamil Nadu Pollution Control Board
rep. by its Chairman, Guindy, Chennai
2. The District Environmental Engineer
Tamil Nadu Pollution Control Board
Ambattur, Chennai
3. The District Collector, Thiruvallur
4. The Tahsildhar, Thiruvallur
5. The Chief Engineer, Thiruvallur
6. The District Forest Officer, Thiruvallur
7. The Assistant Engineer (Distribution)
Tamil Nadu Electricity Board, Thiruvallur
8. The Secretary to Government
Animal Husbandry, Dairying and
Fisheries Dept, Fort St. George, Chennai
9. Revenue Divisional Officer, Ponneri
10. Veerasamy, Old Washermanpet, Chennai
11. Balaji, Vanuvampet, Chennai
12. Thangapandian, Old Washermanpet,
Chennai

Counsel appearing for applicant

Counsel appearing for respondents

Mr.G.Stanly Hebzon Singh

Mrs.H. Yasmeen Ali for R1 & R2
M/s. M.K. Subramanian & P. Velmani
For R3, R4, R6 & R9
M/s.M.Gnanasekar, K.Dillbabu,
K.Shyam Sundar & M.N.Kathir for R10 to R12
Mr.M.R.Gokul Krishnan for R13
Mr.Su.Srinivasan for R14
Mr.Vijay for R15
Mr.L.G.Sahadevan for R16
M/s.E.Manoharan & V.Malarkodi
For R5 & R8

M.A.No.141 of 2016

Application No.173 of 2016 (SZ)

Applicant/s

Respondents

K.M.Raji
Ponneri Taluk, Thiruvallur District

Vs Tamil Nadu Pollution Control Board
rep. by its Chairman, Guindy, Chennai
and others

Counsel appearing for applicant

M/s.R.Saravanakumar
E.Veda Bagath Singh
J.Raja Rao & U.Sriram

Counsel appearing for respondents

Mrs.H. Yasmeen Ali for R1 & R2
M/s. M.K. Subramanian, E.Manoharan
& P. Velmani For R3, R4, R5
Mr.K.Mahendran for R6 to R12
Mr.Vijay for R13

Application No.175 of 2016 (SZ)

Applicant/s

S.Srinivasan
Ponneri Taluk, Thiruvallur District

Respondents

Vs Tamil Nadu Pollution Control Board
rep. by its Chairman, Guindy, Chennai
and others

Counsel appearing for applicant

M/s.R.Saravanakumar
E.Veda Bagath Singh
J.Raja Rao & U.Sriram

Counsel appearing for respondents

Mrs.H. Yasmeen Ali for R1 & R2
Mr.K.Mahendran for R6 to R12
Mr.Vijay for R13
M/s.M.K.Subramanian, E.Manoharan
& P.Velmani for R3 to R5

Note of the Registry	Orders of the Tribunal
Item No.7 to 9	<p>Date: 13th September, 2017</p> <p>The learned Additional Government Pleader has filed the affidavit of the Tahsildar dated 13.9.2017.</p> <p>Post the applications on 12.10.2017.</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....EM (Shri P.S. Rao)</p>